

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>free copy of the OA is given at 20.1.2000 given to both counsels</p> <p><i>SAK 2471</i></p> <p><i>Received 24.1.2000</i></p> <p><i>S.O.</i></p>	<p><u>ORDER NO. 2, DATED 20.1.2000.</u></p> <p>Seen the petition. Heard Mr. S. Swain learned counsel for the applicant and Mr. A. K. Bose, learned Senior Standing Counsel on whom a copy of the petition has been served. It is submitted by learned counsel for the petitioner that he does not want to pursue this OA and he wants to withdraw this OA for filing appropriate petition before the Hon'ble High Court which is the appropriate forum. In view of this, learned counsel for the applicant is permitted to withdraw this OA and the OA is disposed of as withdrawn.</p> <p><i>J. Jayaram</i> vice-Chairman 20/1/2000</p>